

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Trans-Fab Power India Private Limited Date of Commencement of Liquidation: 04-07-2023; List of Stakeholders as on Date: 04-07-2023; Name of IP: Mr. Anil Seetaram Vaidya; Process Number: 1; Last 5 digit of registration number: 10145

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		177115		177115				NA
3	Secured financial creditors		197927906		197927906				Annexure 3
4	Unsecured financial creditors		0		0				NA
5	Operational creditors (Workmen)	16	372992	16	372992				Annexure 5
6	Operational creditors (Employees)	16	1190451	16	1190451				Annexure 6
7	Operational creditors (Government Dues)	5	87104428	5	87104428				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	69	481766387	68	113135703		368630684		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	30500000	2	30500000				Annexure 9
Total		108	799039279	107	430408595	0	368630684		